

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/173(CHE)/2021

PETITION NUMBER : CP/885/IB/2018

NAME OF THE PETITIONER : K Sivalingam (RP) MPL Cars Pvt Ltd

NAME OF THE RESPONDENT(S) : Singaravelu Ravindranathan & 8 Others

UNDER SECTION : Sec 66 r/w Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. N.P. Vijay Kumar for the Applicant. Ld. Counsel Mr. Sri Ganesh for the Respondent no.4. Ld. Counsel Mr. Gajendran Ravi for the Respondent no.9. Ld. Counsel Ms. Ambili Menon for the Respondent no.1 and 2. Ld. Counsel Mr. Badhiri Narayanan for the Respondent no.6 and 8. Mr. Sivalingam, Liquidator is present in person.

In this case pleadings are complete.

Applicant sought to file 3 page written submissions.

List all the applications on **26.04.2024** for hearing.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)